GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1286 TO BE ANSWERED ON 14TH DECEMBER, 2022

PHASE I AND II OF BHARATNET

1286. SHRI RAJIV PRATAP RUDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that more than 8000 Gram Panchayats (GPs) in the State of Bihar have been covered under Phase I and II of BharatNet and if so, the details thereof;
- (b) whether all these GPs have actually been connected to village level broadband and Wi-Fi choupals;
- (c) if so, the details thereof with the number of subscriptions taken and revenue earned and if not, the reasons therefor;
- (d) the details of the system to monitor the utilization and functionality of the optical network and system to connect and correct if they are dysfunctional; and
- (e) the details of mechanism to redress the complaints when system is down at the State, district and panchayat level?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Yes Sir. In Bihar, out of planned 8404 GPs, 8316 GPs have been made Service Ready as on 28.11.2022.
- (b) & (c) As on 28.11.2022, total 9520 FTTH connection have been provided by various Internet Service Providers and Wi-Fi hotspots have been installed in 7792 GPs in Bihar.
- (d) & (e) BharatNet is being monitored centrally through Network Operating Centre (NOC). Through NOC network performance is monitored on real time basis and alerts generated by the system are forwarded to the professional maintenance agencies. The maintenance agencies have deployed their teams for attending the faults in optical network. Complaints of individual broadband customers are being received at the level of the Internet Service Providers (ISPs)/ Telecom Service Providers (TSPs) who are providing the services.
